

### **New SEBI (Research Analysts) Regulations come into effect**

SEBI (Research Analysts) Regulations, 2014 (“RA Regulations”) were notified in September 2014 and have come into effect from 1st December 2014. These regulations have been introduced to root out any foul play by the research entities analysts or individuals arising out of any conflict of interests.

As per these norms, no person shall act as research analyst or research entity or hold itself out as research analyst unless he has obtained a certificate of registration from SEBI under these regulations unless an exemption specifically applies. Proxy advisory firms, which do not provide buy and sell recommendations, are also required to... [Read more](#)

### **Parking Norms for ECB proceeds**

RBI has eased the parking norms for External Commercial Borrowing proceeds by allowing loans to be kept as fixed deposits for a period of six months for use at a later stage. With a view to providing greater flexibility to the ECB borrowers in structuring draw down of ECB proceeds and utilisation of the same for permitted end uses, it has been decided to permit banks to allow eligible ECB borrowers to park ECB proceeds in banks in India for a maximum period of six months pending utilisation for permitted end uses. [Read more](#)

### **SEBI directs foreign investors to ensure compliance with P-Note norms**

Sebi has directed foreign investors to ensure compliance with all necessary norms before issuing such notes. P-Notes are mostly used by overseas HNIs, hedge funds and other foreign institutions to invest in Indian markets through registered foreign institutional investors, while saving on time and costs associated with direct registrations. [Read more](#)

1 Dec 2014

#### **In this issue:**

- **New SEBI (Research Analysts) Regulations come into effect**
- **Parking Norms for ECB proceeds**
- **SEBI directs foreign investors to ensure compliance with P-Note norms**

#### **INDIA JURIS**

F-116

Lajpat Nagar-1

New Delhi - 110 024, India

Ph: +91-11-29814816 / 29814817

Fax: +91-11-29815116

E: [newdelhi@indiajuris.com](mailto:newdelhi@indiajuris.com)

[www.indiajuris.com](http://www.indiajuris.com)

#### **International Desks**

##### **Asia & Australia**

M.P.Mehani

[asia@indiajuris.com](mailto:asia@indiajuris.com)

##### **Americas**

Shivkumar Idnani

[americas@indiajuris.com](mailto:americas@indiajuris.com)

##### **UK & Europe**

Sameer Rastogi

[europe@indiajuris.com](mailto:europe@indiajuris.com)

##### **Africa**

Surabhi Tyagi

[africa@indiajuris.com](mailto:africa@indiajuris.com)

##### **Middle East**

Dinesh Sabharwal

